

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No. 305 of 2011

[Arising out of OIO-21-22-MP-2010 passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-I]

M/s. Ravindra K Arya

Director, Laurel Apparels Pvt Ltd., Plot No. 216-A,
Kadodara Char Rasta, Tal-Palsana,
Surat, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Surat-I

New Building...Opp. Gandhi Baug,
Chowk Bazar, Surat, Gujarat
395001

.....Respondent

APPEARANCE:

Sh. Willingdon Christian (Advocate) for the Appellant

Sh. Sameer Chitkara, Additional Comm. (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING : 09.07.2019

DATE OF DECISION: 04.11.2019

The appeal is disposed of. For order, see order of date in Customs Appeal No. 295 of 2011.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Neha